

ITEM NO.1

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2095/2014

BRIJENDRA SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-03-2018 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Appellant(s) Mr. Satyajit Desai, Adv.
Mr. Mehmood Umar Faruqui, Adv.
Ms. Anagha S. Desai, AOR

For Respondent(s) Mr. Samir Ali Khan, AOR
Mr. Andleeb Nazvi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The report has been received. A copy whereof shall be supplied
to both the parties.

List on 27.03.2018.

(ASHWANI THAKUR)
COURT MASTER (SH)

(MALA KUMARI SHARMA)
COURT MASTER